

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 11.11.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<u>HEARING</u>	<u>EVIDNCE</u>
1) M.A.19/2020 2) A.S.176/2019 3) M.A.114/2020	1) S.C.50/2017 2) S.C.158/2017 3) S.C.166/2018 4) S.C.88/2019 5) S.C.188/2019 6) S.C.286/2019 <u>FDT</u> 7) S.C.80/2015 8) S.C.3/2019 9) S.C.157/2019 10) S.C.261/2019 11) S.C.293/2019 <u>ARGUMENTS</u> 12) S.C.205/2015
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<u>ARGUMENTS</u>	<u>HEARING</u>
1) R.A.50/2020 2) M.A.21/2020 3) M.A.105/2020 4) M.A.113/2020 5) R.A.235/2020	1) CrI.Misc.1374/2020 <u>OBJECTION</u> 2) CrI.Misc.1451/2020 3) CrI.Misc.1452/2020 4) CrI.Misc.1459/2020 5) CrI.Misc.1473/2020 <u>ORDERS</u> 6) CrI.Misc.1386/2020 7) CrI.Misc.1432/2020 8) CrI.Misc.1438/2020 9) CrI.Misc.1441/2020 10) CrI.Misc.1447/2020




Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 11.11.2020 are posted to 05.12.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 11.11.2020**

<u>MORNING SESSION</u>	
1. R.A.107/2014 2. R.A.45/2016 3. Ref.32/2016 4. R.A.78/2012 5. R.A.64/2014 6. R.A.68/2014 7. R.A.32/2020 8. SC 87/2014 9. SC.133/2020 10. CrI.Misc.1289/2020 11. CrI.Misc.1310/2020 12. CrI.Misc.1337/2020 13. CrI.Misc.1419/2020 14. CrI.Misc.1460/2020	Evidence 15. I.D.7/2017 16. I.D.8/2017 17.I.D.9/2017 18. I.D.10/2017 19. I.D.11/2017 20.Ref.9/2017
<u>AFTERNOON SESSION</u>	
1. R.A.194/2016 2. R.A.5/2018 3. R.A.75/2020 4. R.A.101/2015 5. R.A.115/2015 6. CrI.R.P.1/2018 7. CrI.A.39/2018	


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

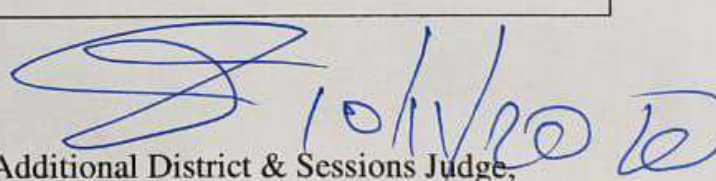
Cause List – 11.11.2020

Sl	Case No.	Stage
Morning Session		
1	Cr No. 138/2020	Objection
2	Spl. Case 453/2019	Hearing
3	Spl. Case 162/2020	Hearing
4	Crl Misc 1401/2020	Hearing
5	Spl. Case 2/2015	Evidence
6	Spl. Case 233/2016	Evidence
7	Spl. Case 245/2017	Evidence
8	Spl. Case 456/2018	Evidence
9	Spl. Case 311/2019	Evidence
10	Spl. Case 47/2020	Evidence
11	Spl. Case 86/2020	Evidence
12	Spl. Case 420/2019	Charge
13	Spl. Case 421/2019	Charge
14	Spl. Case 400/2019	HBC
15	Spl. Case 404/2019	HBC
Afternoon Session		
16	Spl. Case 417/2019	HBC
17	Spl. Case 209/2020	HBC
18	Spl. Case 217/2020	HBC
19	Spl. Case 412/2017	Evidence
20	Spl. Case 80/2018	Evidence
21	Spl. Case 623/2018	Evidence
22	Spl. Case 192/2019	Order
23	Crl Misc 1404/2020	Order
24	Crl Misc 1406/2020	Order
25	Crl Misc 1436/2020	Order
26		
27		

Note: Other cases are adjourned as per direction of Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 11-11-2020**


MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR STEPS</u> 1. R.A.65/2019 2. M.A.55/2019 3. P & SC 51/2020 4. MISC. 63/2020</p> <p><u>FOR HEARING ON I.A.</u> 5. R.A.260/2020 6. R.A.261/2020</p> <p><u>FOR OBJECTIONS</u> 7. MISC.58/2019</p>	<p><u>FOR ARGUMENTS</u> 1. CRL.MISC.1448/2020</p> <p><u>FOR ORDER</u> 2. CRL.MISC.1442/2020</p> <p><u>FOR AWAIT TCR</u> 3. CRL.R.P.32/2019</p> <p><u>FOR FDT</u> 4. SC. 28/2016 5. SC. 58/2019 6. SC.73/2019</p> <p><u>FOR OBJECTIONS</u> 7. CRL.MISC.1464/2020</p>


C/c. VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka

VIII ADDL.DISTRICT & SESSIONS JUDGE,
BENGALURU RURAL DISTRICT,
BENGALURU.
CAUSE LIST DATED 11-11-2020

MORNING SESSION
<u>CRIMINAL CASES</u>
<u>FOR EVIDENCE</u>
1. SC.107/2020
2. SC.363/2019
3. SC.217/2018
4. SC.151/2018
5. SC.100/2018
6. SC.154/2018
7. SC.314/2018
8. SC.249/2018
9. SC.252/2018
10. SC.90/2018
11. SC.92/2018
<u>FOR OBJECTIONS</u>
12. CRL.MISC.1450/2020
13. CRL.MISC.1444/2020

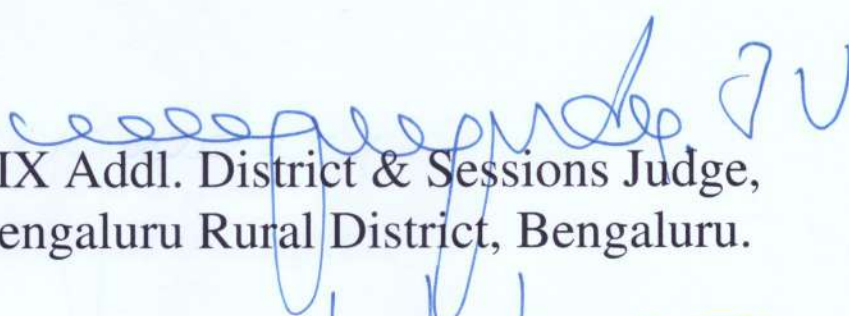

C/c. VIII Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 11-11-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	SC	126/2019
2	Spl.C	32/2013
3	SC	201/2015
4	SC	236/2019
5	SC	63/2019
6	SC	166/2015
7	Spl.C	28/2013
8	SC	90/2019
9	SC	376/2019
10	SC	119/2019
11	SC	118/2018
12	CrI.R.P	16/2020
13	CrI.A	16/2020
14	CrI.A	73/2019
15	CrI.A	10/2020


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.


10/11/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 11-11-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	CrI.R.P	6/2020
2	G & WC	12/2020
3	P & SC	24/2020
4	R.A.	138/2016
5	R.A.	199/2016
6	R.A.	55/2018
7	G & WC	37/2018
8	R.A.	102/2020
9	R.A.	158/2016
10	R.A.	162/2019
11	R.A.	163/2019
12	R.A.	164/2019
13	R.A.	168/2018
14	G & WC	30/2018
15	CrI.Misc.	1475/2020

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

10/11/2020